

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. IA 230/2024 In C.P. (IB)/344(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

**NAME OF THE PARTIES: Renascence Insolvency Resolution
Professionals Private Limited
Resolution Professional Of Kesma
Impex Private Limited Through
Authorised Signatory Mr. Rajkumar
Jaiswal Vs. Dilip Pratapsinh Majithia
IN THE MATTER OF
Bank of India
V/s
Kesma Impex Pvt Ltd**

Section: 7, 19(2) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Jesal Singh appeared for the Applicant. Adv. Rahul Darji appeared for the Respondent. List the matter on **03.05.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)